

were attributed to policemen, with details of action taken against them?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) and (b). The Delhi Police have reported that three persons died in police custody from 1.3.1989 to 28.2.90. The circumstances leading to the deaths and details are as follows:

(i) One Vijay Kumar @ Mithan was brought to the Police Station, Welcome Colony in a case of theft on 19.3.1989. According to the police, he was a drug addict and he started having withdrawal symptoms in the thana, when ASI Udaibir Singh, I.O., went to arrange medical help for him. Shri Vijay Kumar reportedly bolted the roof from inside and hung himself with the "Tehmat" which he was wearing. A.S.I. Udaibir Singh was placed under suspension.

(ii) On 8.9.1989, one Shri Anant Rautra was returning with his wife in a three-wheeler scooter reportedly in a drunken state. The Police have stated that there was an altercation between Shri Rautra and the driver. According to the police, a rumour had spread amongst the people who had collected there that Shri Rautra was teasing a woman. The crowd started beating him. He was taken to the Police Station, Sultanpur. As he was highly drunk, he tried to get up with the help of a curtain. The pelmet of the curtain fell on his forehead and he sustained injuries. He was removed to the hospital, where he died. Two police officials, ASI Mohinder Singh and Constable Ram Phool were suspended. They were later reinstated and transferred to District Lines as police enquiries showed that Shri Rautra was not administered any beating by the police.

(iii) On 19.10.1989, one Smt. Sheela Devi wife of Shri Chander Kumar had reported about the disappearance of her 15 year old daughter. A case under Section 363

IPC was registered against one Shri Om Prakash at P.S. Geeta Colony as he was suspected by the father of the girl. The Police have reported that Shri Om Prakash was brought to the thana by his brother. According to the police, Shri Om Prakash went to the roof of the Police Station, on the pretext of easing himself and jumped from there. He was removed to the G.T.B. Hospital where he was declared dead. ASI Om Bir Singh was placed under suspension.

(2) Inquest proceeding under section 176 Cr. P.C. have since been initiated by the concerned SDMs in all the above three cases.

Establishment of Fishing Harbour at Paradeep in Orissa

611. **SHRI BHAKTA CHARAN DAS:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether the detailed project report for the establishment of Fishing Harbour at Paradeep in Orissa has been prepared;

(b) if so, the revised estimated cost of the project;

(c) whether the project is pending for approval with Union Government;

(d) if so, the present status of the project; and

(e) the steps taken to clear the project at an early date?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) and (e): The proposal for construction of a Fishery Harbour at Paradip in Orissa at an estimated cost of Rs. 28.34 crore was sanctioned by the Government of India in February, 1990.